

Sixteenth Lok Sabha

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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): On behalf of Shri Ashwini Kumar Choubey, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2016-2017.
- (ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT 8471/16/18]

- (b) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2016-2017.
- (ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT 8472/16/18]

- (c) (i) Review by the Government of the working of the HLL Biotech Limited, Thiruvananthapuram, for the year 2016-2017.

- (ii) Annual Report of the HLL Biotech Limited, Thiruvananthapuram, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT 8473/16/18]

- (d) (i) Review by the Government of the working of the HLL Infra

Tech Services Limited, Noida, for the year 2016-2017.

- (ii) Annual Report of the HLL Infra Tech Services Limited, Noida, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT 8474/16/18]

- (e) (i) Review by the Government of the working of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2016-2017.
- (ii) Annual Report of the Goa Antibiotics and Pharmaceuticals Limited, Pernem, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT 8475/16/18]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2016-2017.

[Placed in the Library, See No. LT 8476/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2016-2017.

[Placed in the Library, See No. LT 8477/16/18]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of

the Central Medical Services Society, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Medical Services Society, New Delhi, for the year 2016-2017.

[Placed in the Library, See No. LT 8478/16/18]

- (5) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2016-2017, alongwith Audited Accounts.

[Placed in the Library, See No. LT 8479/16/18]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2016-2017.

[Placed in the Library, See No. LT 8480/16/18]

- (7) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-

(i) The Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2017 published in Notification No. F. No. 2/Stds/CPL&CP/Notification/FSSAI-2016(part) in Gazette of India dated 31st October, 2017.

(ii) The Food Safety and Standards (Food Products Standards and Food Additives) (Sixteenth Amendment) Regulations, 2017 published in Notification No. F. No. A-1(1)/Agmark/2012/FSSAI(Pt.I) in Gazette of India dated 21st November, 2017.

(iii) The Food Safety and Standards (Prohibition and Restrictions on sales) First Amendment Regulations, 2017 published in Notification No. F. No. A-1(1)/Standards/MMP/2012 in Gazette

of India dated 13th October, 2017.

[Placed in the Library, See No. LT 8481/16/18]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 20 of the Dentists Act, 1948:-

(i) The “Dental Council of India (Establishment of New Opening of New Dental College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity in Dental Colleges) (12th Amendment) Regulations, 2017 published in Notification No. DE-22(12)-2017 in Gazette of India dated 11th October, 2017.

(ii) Notification No. DE-22(11)-M2-2017 published in Gazette of India dated 12th December, 2017 containing corrigendum to the Notification No. DE-22-2017 dated 28th June, 2017.

(iii) Notification No. DE-22(12)-M2-2017 published in Gazette of India dated 12th December, 2017 containing corrigendum to the Notification No. DE-22(12)-2017 dated 3rd October, 2017.

(iv) Notification No. DE-22(9)-M2-2017 published in Gazette of India dated 12th December, 2017 containing corrigendum to the Notification No. DE-22-2017 dated 4th July, 2017.

[Placed in the Library, See No. LT 8482/16/18]